

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 119

CP(IB) No.16/Chd/Hry/2023

IN THE MATTER OF:-

G. R. Steel Industries

...Petitioner

Versus

N. K. Gupta Builders Pvt. Ltd.

...Respondent

Under Section: 9 ,IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.09.2024.

23.07.2024
Tanvi

Sd/-
Court Officer